

दिल्ली में पटरियों पर दुकान चलाने
वासू लोगों से नई दिल्ली नगर पालिका
और दिल्ली नगर निगम द्वारा अर्जित
राजस्व

525. श्री निहाल सिंह : क्या गृह-
मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय दिल्ली में पटरियों
पर कितने लोग पैन, पुस्तक, केले आदि
की दुकान चला रहे हैं अथवा नई दिल्ली
नगर पालिका और दिल्ली नगर निगम
को इन लोगों से प्रतिवर्ष, कितने राजस्व
की प्राप्ति होती है ;

(ख) नई दिल्ली नगर पालिका और
दिल्ली नगर निगम ने, पृथक-पृथक रूप
से कितने स्टाल आवंटित किए हैं तथा
उन्हें इस से प्रतिवर्ष कितने कितने राजस्व
की प्राप्ति होती है ;

(ग) क्या यह सच है कि पटरियों
पर ऐसे दुकानों के कारण पैदल चलने
वाले लोगों को चलने के लिए जगह नहीं
मिलती और इसके परिणामस्वरूप जब
तक दुर्घटनायें होती रहती हैं ; और

(घ) यदि हां, तो पटरियां खाली
रखने के लिए सरकार ने क्या कार्यवाही
की है ?

गृह मंत्रालय में राज्य मंत्री (श्री
पी. कटसुब्बधा) : (क) से (घ)
आवश्यक सूचना एकत्र की जा रही है
और सभा पटल पर रख दी जाएगी।

Lifting of ban on the creation of Fresh capacity of Industries.

526. SHRI B. V. DESAI: Will the
Minister of INDUSTRY be pleased to
state:

(a) whether Government have lifted
ban on the creation of fresh capacity in
respect of ten industries;

(b) if so, the names and addresses of
industries from which the ban has been
lifted;

(c) whether there were many other
industries which had also requested for
creation of fresh capacities and their
cases have been rejected by Government;

(d) if so, what are the industries, with
names and addresses, whose cases have
been rejected and what are the reasons
for their rejection; and

(e) why this limit was made only for
ten industrial houses and not more?

THE MINISTER OF INDUSTRY
AND MINES (SHRI NARAYAN DATT
TIWARI): (a) and (b). Registration of
new industries or expansion of existing
capacity in respect of certain items is not
encouraged in the SSI sector on ac-
count of raw material constraint or ex-
cessive installed capacity. Considering the
difficulties of transportation and the acute
backwardness, such restrictions can be
reviewed in respect of proposals received
from the North-eastern Region and suit-
able relaxation allowed in deserving
cases.

(c) No, Sir.

(d) and (e) Do not arise.

Modernisation and expansion of Durgapur Steel Plant

527. SHRI B. V. DESAI: Will the Min-
ister of STEEL AND MINES be pleased
to state:

(a) whether it is a fact that Govern-
ment have decided to go ahead with the
Rs. 1200 crore modernisation and expan-
sion scheme of the Durgapur Steel Plant;

(b) if so, whether both the Steel Autho-
rity of India and MECON had submitted
a project report on the modernisation and
expansion of the Durgapur Steel Plant
to the Ministry;

(c) if so, to what extent the Govern-
ment have accepted its recommendations;
and

(d) what steps are being taken to start this modernisation plan?

THE MINISTER OF STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) to (d). SAIL/MECON have prepared an Approach Note on modernisation of Durgapur Steel Plant in two stages at an estimated cost of Rs. 1154 crores. Detailed Project Report is to be commissioned by Durgapur Steel Plant. On receipt of the DPR further action on the modernisation/development plan of Durgapur Steel Plant would be taken up.

Licences to cycle rickshaw pullers in Delhi

528. **SHRI G. Y. KRISHNAN:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a number of cycle rickshaw are in operation in the areas of old Delhi;

(b) whether Government are aware that sometimes the number of these cycle rickshaw is much more than persons and it is difficult to walk on the road in the areas of Ajmeri Gate, Hauz Qazi, Khari Baoli, Dariba and other popular areas in the evening;

(c) whether Government have any check to limit the licences to the rickshaw pullers and not to disturb them from the places in which they had been plying their vehicles; and

(d) whether it has also come to the notice of Government that the owners of cycle rickshaws are simply using the union for getting benefits for themselves?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (d). The MCD have reported that a large number of cycle rickshaw ply on the busy roads of old Delhi and occupy considerable space thus causing obstruction to the smooth flow of vehicular traffic and pedestrians. The Traffic Police takes regular action to clear the roads and remove the obstruction caused by unauthorised parking of cycle rickshaws. They

are also making efforts to earmark specified places for parking of rickshaws to avoid congestion on the roads. The MCD have formulated a scheme for the issue of new licences to the eligible owner-rickshaw pullers only. It has not so far been possible to implement the scheme because of injunction from the Courts.

Demoralisation and frustration among Indian Scientists returning from abroad

529. **SHRI RAM LAL RAHI:** Will the PRIME MINISTER be pleased to state:

(a) whether she held any discussions in U.S.A. regarding setting up of a Corporation to Channel non-resident investment of Indians into the country in high powered technology areas and thus using the services of Indians;

(b) whether it is correct that many of the Indian Scientists who have come from abroad to serve their country are demoralised and frustrated due to lack of proper environment for work in the country;

(c) whether before inviting Indian Scientists living abroad to return to India, Government will first look after the Scientists many of whom have been trained abroad and have distinguished careers; and

(d) whether Government are aware that there is a complete sense of demoralisation amongst majority of the local Scientists especially those working in I.C.A.R., I.C.M.R. and Defence Science Laboratories and if so, the remedial steps proposed to be taken?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Discussions were held at official levels before and during the Prime Minister's visit to the USA regarding the prospect of setting up an appropriate organisation to facilitate the transfer of technology and investment of funds in selected high-technology areas by Indians residing in U.S.A.

(b) No, Sir.